

(b) if so, the action taken in this regard?

**The Deputy Minister of Home Affairs (Shrimati Alva):** (a) Yes:

(b) A post of Assistant Commissioner for Scheduled Castes and Scheduled Tribes for this region has been created and an officer has been appointed to it.

**Shri Siddiah:** May I know why there was enormous delay in creating this region and appointing an officer?

**Shrimati Alva:** There was no enormous delay. As soon as it came to our notice and the demand was made, we have appointed this officer.

**Shri R. S. Arumugam:** May I know what are the functions of Regional Commissioners for Scheduled Castes and Scheduled Tribes?

**The Minister of State in the Ministry of Home Affairs (Shri Datar):** Their functions are to assess the progress achieved in the implementation of the development schemes for the welfare of Scheduled Castes and Scheduled Tribes included in the Second Five Year Plan.

**Shri Thimmalah:** What is the existing number of Regional Assistant Commissioners, and may I know how many of them belong to Scheduled Castes and Scheduled Tribes?

**Shrimati Alva:** 16 are there just now, but I have not got the information for the second part of the question, how many belong to Scheduled Castes.

**Shri B. S. Murthy:** May I know whether any more regions are to be created?

**Shri Datar:** There will be in all 16 offices of Assistant Regional Commissioners corresponding broadly to the areas of States.

**Mr. Speaker:** The hon. Member wanted to know whether any more are to be created.

**Shri Datar:** As present we have only 9 and there will be 16 after a few months.

**Mr. Speaker:** So there will be an increase of 7.

**Shri Palaniandi:** May I know whether any reports are received from the Regional Commissioners, and whether the Minister would be pleased to place them on the Table of the House?

**Shri Datar:** So far as the report is concerned, a report is given by the Commissioner for Scheduled Castes and Scheduled Tribes under whom the Assistant Commissioners work. That report of the Commissioner for Scheduled Castes and Scheduled Tribes is presented here.

अनुसूचित जातिम जातियों का विकास

\*५५२. श्री जांगड़े : क्या गृह-कार्य मंत्री यह बताने की छुपा करेगे कि :

(क) मध्य प्रदेश में सन् १९५६-५७ में अनुसूचित आदिम जातियों के सर्वतोमुखी विकास के लिये सामुदायिक परियोजना के अन्तर्गत विकास खण्डों के लिये कितनी राशि मंजूर की गई और उसमें से कितनी खर्च हुई; और

(ख) बिलासपुर जिले के उमरोड़ा-पोड़ी विकास खण्ड के लिए कितनी राशि मंजूर की गई और उस में से वस्तुतः कितनी खर्च हुई ?

गृह-कार्य मंत्री (श्रीमती आलवा) :

(क) तथा (ख). गत वर्ष भूतपूर्व मध्य प्रदेश के आदिम जाति क्षेत्रों के साथ बहु-उद्देशीय विकास खण्डों के लिए ४.७५ लाख रुपये, भूतपूर्व मध्य भारत के ऐसे ही दो खण्डों के लिये २.२५ लाख रुपये।

**Mr. Speaker:** Hon. Ministers may know that I do not insist upon Ministers, who have not yet got accustomed to speak and make themselves understood in Hindi to answer questions in Hindi. They are at liberty to give their answers in English.

**Shrimati Alva:** I can read it in Hindi also.

**Acharya Kripalani:** We do not understand the English of some of them.

**Dr. Ram Subhag Singh:** There are quite a number of Members who do not understand English at all.

**Mr. Speaker:** There are also a number of persons who do not understand Hindi.

**Shri Sinhasan Singh:** If these Ministers, who do not know Hindi and who try to speak in broken Hindi are not allowed to speak that much Hindi, how will they be able to pick up Hindi? *(Interruption).*

**Shrimati Alva:** I shall read the answer in Hindi.

**Mr. Speaker:** In English.

**Shrimati Alva:** (a) and (b). A sum of Rs. 4.75 lakhs was sanctioned last year for 7 multi-purpose development blocks in tribal areas of former Madhya Pradesh, Rs. 2.25 lakhs for the two such blocks in former Madhya Bharat and 0.87 lakhs for one block in former Vindhyia Pradesh, as asked for by the State Governments concerned, in addition to what they might have got for these blocks from the Ministry of Community Development. Information relating to the other part of the question is being collected and will be laid on the Table of the House when received.

**Shri Jangde:** May I know whether a separate pattern of schemes is being worked in these Community Development areas altogether different from the ordinary community areas, and whether the persons locally educated and have got local training are preferred, or, other persons are preferred?

**Shrimati Alva:** Slightly different patterns are executed in these new development areas.

**Shri Jangde:** May I know what has happened to the scheme in which

Rs. 27 lakhs are to be spent in a particular project in the Scheduled Tribe area and whether any such scheme has been opened in the new Madhya Pradesh?

**Shrimati Alva:** This scheme itself is out of this Rs. 27 lakhs which the hon. Member referred to.

**Shri B. S. Murthy:** Arising out of the answer of the Deputy Minister, there seem to be three different schemes worked in these areas—one from the State, one from the Home Ministry and the third from the Community Development Ministry. May I know whether there is any co-ordinate scheme for the wholesome welfare work among these tribes?

**The Minister of State in the Ministry of Home Affairs (Shri Datar):** The hon. Member has not understood the question properly. So far as the interests of the Scheduled Tribes are concerned, these schemes are ordinarily those which are worked by the State Governments. But in the tribal areas there was a desire to have an intensive development in respect of certain matters which concern the tribal areas. Therefore, in co-ordination with the Ministry of Community Development, Government have decided to have 43 intensive development blocks—multi-purpose project blocks—in tribal areas. They cost in all Rs. 27 lakhs, a portion of which is borne by the Ministry of Community Development and the other by the Ministry of Home Affairs.

#### राजस्थान सशस्त्र पुलिस

\*५५३. श्री ह० ख० शर्मा : क्या गृह-  
कार्य मंत्री यह बताने की कृपा करेंगे कि :

(क) पाकिस्तानी प्रदेश के निकटवर्ती राजस्थान की सीमा की रक्षा के लिये कौन उत्तरदायी है—केंद्राय सरकार अथवा राजन सरकार;

(ख) राजस्थान सशस्त्र पुलिस पर कुल कितना वार्षिक व्यय होता है और इस व्यय को कौन उठाता है;